

1	2	3	4
27.	Chandigarh	36.2	41.5
28.	D. & N. Haveli	38.2	39.9
29.	Daman and Diu	39.3	30.6
30.	Delhi	39.8	34.4
31.	Lakshadweep	27.0	26.2
32.	Pondicherry	38.6	31.8
Total		39.0	32.7

Ref. Reports no. 409 of N.S.S.O. pertaining to 1993-94

Regarding Action Plan for Orphans

376. SHRI TARIQ ANWAR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government propose to draw up a viable action plan for the children orphaned by the insurgency related violence in the various States in country;

(b) if so, the details of the plan;

(c) whether the Government propose to provide funds to this project;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (e) The information is being collected and will be placed on the Table of the House.

Police Medals

377. SHRI RAMESHWAR PATIDAR : Will the Minister of HOME AFFAIRS be pleased to refer to reply given to USQ No. 6020 dated 28th July, 1998 and state:

(a) whether the required information has since been collected;

(b) if so, the details thereof;

(c) if not, the reason therefor; and

(d) the time by which the information is likely to be collected and laid on the table of the House?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) Medals to Police personnel are awarded in accordance with the Statutes and Rules/

Regulations framed thereunder irrespective of the Service to which a police personnel belongs. Available information indicates that about 23931 police personnel (including 2691 IPS and 21240 non-IPS) were awarded medals since independence till date.

LPG Recovery Plant

378. DR. VALLABH BHAI KATHIRIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it has been decided to establish an LPG recovery plant at Gandhar in Gujarat;

(b) if so, the reasons for delay in establishing the said plant; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir.

(b) and (c) Does not arise.

[Translation]

Delicensing of Sugar Industry

379. SHRI ABHAYSINH S. BHONSLE :

SHRI VITHAL TUPE :

SHRI ASHOK NAMDEORAO MOHOL :

SHRI MADHAV RAO PATIL :

SHRI SADASHIVRAO DADOBA MANDLIK:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have delicensed the sugar industry;

(b) if so, whether there is a lot of controversy over this issue;

(c) if so, the reaction of the Government thereto;

(d) whether the Government propose to provide the present facilities to the sugar industry after making it licence free; and

(e) if not, the other steps being taken for the development of sugar industry?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) Yes, Sir.